

MINUTES OF EPCG COMMITTEE MEETING HELD ON 7.4.2008 AT 3.00 P.M UNDER CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE

EPCG Committee Meeting was held on 7.4.2008. The following officials participated:

S. No. Name and Designation

1. Dr. Shyam Agarwal, Addl. DGFT, Chairman
 2. Sh. G. Seetharam Reddy, Jt. DGFT, Member Secy.
 3. Sh. Navneet Goel, Director, Deptt. of Revenue
 4. Sh. P.V.K Raja Sekhar, OSD, Deptt. of Revenue
 5. Sh. V.C. Aggarwal, Industrial Adviser, Deptt. of Heavy Industry
 6. Sh. V.K.Jain, Department of Steel
 7. Sh. S.S. Tak, DIA, M/o Steel
 8. Sh. Ishwar Singh, Dy. DGFT
 9. Sh. S.K.Panigrahi, FTDO (EPCG-I)
 10. Sh. Samir Sinha, FTDO (EPCG-II)
2. EPCG Committee took following decisions after deliberations:-

2.1 Case No.1: Patel Mech India, Jamnagar

(EPCG Lic. No. 2430000106 dated 9.9.2003
CIF Value Rs. 2,18,053.00,
EO Rs. 1,744,424.00= US\$ 36,456.08)

Nexus was approved as per DIPP's U.O. No. IPP/6/396/2003/TSW/356 dated 3.3.2004 (copy supplied vide UO of even number dated 7.3.2008) subject to condition that all types of screws would be allowed for fulfillment of export obligation. However, no separate brass parts would be permitted.

2.2 Case No.2: Indian Handicrafts, New Delhi

Lic.No.	Date	Cif value (in Rs)	E.O. (in US \$)	
		Original Revised	Original.	Revised

097697	6.11.1998	1,07,75,285/- 1,32,83,190/-	1510554/- 353226/-
0530130903	28.4.2000	16,52,876/-	1,89,550.00

CLA, Delhi may be asked to send original file early. Section may prepare chronological sequence of events and put up before this Committee.

2.3 Case No. 3: Ford India Limited, Chennai

(EPCG Licence No. 01500681 dated 26.12.1997,
CIF value in Rs.1,19,63,70,590/-
E.O in US\$ 16,61,16,938/-)

Request of firm was examined for refixation of Export Obligation (EO) on file and approved subject to ratification by EPCG Committee. DOR examined statement of exports afresh to certify whether the firm fulfilled mandated EO upto 2nd block as the application of the firm was filed in 3rd block. DOR placed a copy of final report before Committee. Committee directed that the report may be analyzed and appropriate decision may be taken within DGFT and apprise to EPCG Committee.

2.4 Case No.4 Rayalseema Alkalies & Allied Chemicals Ltd, Kurnool

(EPCG Lic. No. 2108667 dated 22.7.1999
CIF Value Rs. 62,67,90,192/
EO US \$ 7,97,53,029.42)

Committee observed that request is covered under FTP and hence may be decided on file. In future such cases may be decided within DGFT.

Meeting ended with thanks to all participants.

